THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 13th February, 2023

No. HCM/I-4/76-Estt.(IX)/

: As directed, it is hereby notified to

all the concerned that the working hour of this Registry shall remain as usual i.e., 10:00 a.m to 04:30 p.m and for Court sitting from 10:30 a.m. to 04:15 p.m with break in between from 01:15 p.m to 02:00 p.m.

This will be effective w.e.f. 14-02-2023.

Sd/-(PH. JAPAN SINGH) i/c REGISTRAR(ADMN./PM&P) HIGH COURT OF MANIPUR Imphal, the 13th February, 2023

the learned members

Endt. No. HCM/I-4/76-Estt.(IX)/ 2324 -4 | Copy to :

- 1. The Advocate General, Government of Manipur.
- 2. The Government Advocates, Government of Manipur.
- 3. The Deputy Solicitor General of India.
- 4. The President, High Court Bar Association of Manipur. For kind information and circulation to
- 5. The President, All Manipur Bar Association.
- The Chairman, Bar Council of Manipur.
- 7. The Registrar (Judl.)/(Vig.), High Court of Manipur.
- 8. The Joint Registrar (Judl.)/(Admn./PM&P), High Court of Manipur.
- The Deputy Registrar (Accounts/Planning)/(Protocol)/(Admn.)/Language Officer (Special Officer), High Court of Manipur.
- 10. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
- 11. The Assistant Registrars/Sr. Private Secretary/Court Managers/
- The System Analyst, High Court of Manipur.
 for uploading the same to the official website.
- 13. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- 15. The Private Secretary to Registrar General, High Court of Manipur.
- All Private Secretaries, High Court of Manipur.
- 17. All Supdts./Stamp Reporter/Court Officers/Protocol Officer/ Computer Programmer/Librarian, High Court of Manipur.
- 18. All Court Masters, High Court of Manipur.
- 19. All Law Assistants, High Court of Manipur.
- 20. Guard File/Order Book/Notice Board/Concerned File.

i/c REGISTRAR (ADMN./PM&P) 3/2/2 3